

[Shri Ravindra Varma]

(d) Further discussion on the Report of the Commission of Inquiry into the disappearance of Netaji Subhas Chandra Bose on Thursday, the 8th December, 1977.

(e) Discussion on recent floods in various parts of the country on Thursday, the 8th December, 1977.

PROF. P. G. MAVALANKAR (Gandhinagar): I have written to the Chair that I want to make a submission when the Minister of Parliamentary Affairs finishes his statement, and that I want him to request his colleague, the Minister of Education, to make a statement next week on the matter of not including Ahmedabad, my home city and constituency, in the itinerary of the Bolshoi Ballet from Russia which is now visiting India and is scheduled to go to Bombay, Delhi Calcutta and Madras. Ahmedabad has got the largest and the best theatre, most well-equipped for this purpose.

MR. DEPUTY-SPEAKER: I am very sorry that the form of Parliament should be used for this. You should have approached the Minister and Settled the matter with him.

PROF. P. G. MAVALANKAR: The Ministry was approached, but they do not listen. This is an important matter because every time important international cultural teams come here, they go only to these four cities of the country and other major cities are ignored. Especially when there are facilities available, why should they be denied? I want the Minister to make a statement.

14.57 hrs.

ELECTION TO COMMITTEE

COFFEE BOARD

कायस्थ तथा नागरिक प्रति और सहकारिता मंत्रालय में राज्य मंत्री (श्री

कृष्ण कुमार पोखरा) : उपरोक्त मन्त्रालय, में शासकी अनुमति में प्रस्ताव करता हूँ :—

"कि काफ़ी अधिनियम, 1942 की धारा 4 की उपधारा (2) (ब) के अनुसरण में इस सभा के सदस्य ऐसी रीति से, जैसा अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबन्धों के अन्वयधीन काफ़ी बोर्ड के सदस्यों के रूप में कार्य करने के लिये अपने में स दो सदस्य निर्वाचित करें।"

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-section (2) (b) of section 4 of the Coffee Act, 1942, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coffee Board, subject to the other provisions of the said Act."

The motion was adopted.

14.58 hrs.

LOKPAL BILL

APPOINTMENT OF MEMBERS TO JOINT COMMITTEE

SHRI SAUGATA ROY (Barrack-pore): I beg to move:

"That this House do appoint Sarvasri Ragavali Mohanarangam Daulat Ram Saran and Hukam Deo Narain Yadav to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of misconduct against public men and for matters connected therewith in the vacancies caused by the resignations of Sarvasri S. D. Somasundaram, Chand Ram and Arif Beg."